

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) -575 (ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.02.2018**

**NAME OF THE COMPANY: Small Industries Development Bank of India
Vs. Delicious Coco Water Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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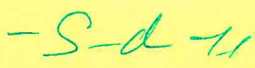
Present: Mr. Rajendra Beniwal, Advocate for the Petitioner.

ORDER

No further clarifications are required.

Reserved for Orders.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)